

(iv) REPORTED CONTAMINATION OF DRINKING WATER SUPPLY IN DELHI DUE TO HEAVY RAINS.

श्री मनी राव बागड़ी (हिसार) : उपाध्यक्ष महोदय, दिल्ली में भारी वर्षा के कारण सीवर टूट-फूट गये, गन्दी नालियाँ और पीने के पानी की नालियाँ आपस में मिल गई, जिससे पीने के पानी में बदबू और सड़ाघ्र आने लगी। साठ लाख से ऊपर की आबादी की दिल्ली के जीवन और स्वास्थ्य को बहुत खतरा हो गया है। इस काम को फौजी तौर-तरीके से बहुत जल्दी समाप्त कर तुरन्त किया जाय। अगर लोगों के लिये पीने के साफ पानी का प्रबंध न हुआ, तो बीमारी फैलेगी और कितनी जामें चली जायेंगी। गन्दी बस्तियों और झोपड़ियों में बरसात के पानी द्वारा गन्दगी मकानों में दाखिल हो गई है। इसकी तुरन्त सफाई की जाय। इसके लिये चाहे कार्यकर्ताओं की तादाद बढ़ाई जाय, ताकि सफाई को कायम रखा जाय। इसके लिये पी० डब्ल्यू०, डी० और स्वास्थ्य विभाग को मिल कर एक ज्वायंट कमेटी बना कर कार्य करना चाहिये।

(v) REPORTED DISRUPTION OF TELEPHONE SYSTEM, TRANSPORTS SYSTEM, ETC. IN DELHI DUE TO HEAVY RAINS.

(SHRI NARAYAN CHOUBEY (Midnapore): Sir, even only with the onset of monsoon in Delhi, our capital, everything connected with public service has begun to fail. Transport system has come to a halt; drains fail to carry water and are overflowed. 20,000 telephones went dead in the first heavy rain. All these go to prove the bankruptcy of the claim by the Government that all were moving on correct rails. One day's heavy shower proved government claim to be wrong and incorrect. Since it is just the beginning of monsoon, all mea-

asures by respective departments be immediately taken so that public life does not come to a standstill in future due to heavy showers. No wrong claim of half-hearted measures without any seriousness can be guaranteed against expected attack from natural climate.

12.58 hrs.

DEMANDS FOR GRANTS (RAILWAYS), 1980-81*

MR. DEPUTY-SPEAKER: The House will now take up discussion and voting on the Demands for Grants in respect of the Budget (Railways) for 1980-81 for which 5 hours have been allotted.

Hon. Members whose cut motions to the Demands for Grants in respect of the Budget (Railways) for 1980-81 have been circulated, may, if they desire to move their cut motions, send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move.

Motion moved:

"That the respective sums not exceeding the amounts shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in the course of payment during the year ending the 31st day of March, 1981, in respect of the heads of demands entered in the second column thereof against Demands Nos. 1 to 16."

*Moved with the recommendation of the President.